

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.569 of 2002

Jabalpur, this the 6th day of February, 2003.

Hon'ble Mr. Justice N.N. Singh- Vice Chairman
Hon'ble Mr. R.K. Upadhyaya- Member (Admnv.)

Amarchand Bhartiya son of Namuram
Bhartiya, aged about 45 years, R/o
Village Lotkhedi, Tah. Bhanpura
Distt. Mandsour, M.P. Posted as
FDBPM, Lotkhedi (Bhanpura) Distt.
Mandsour (MP)

-APPLICANT

(By Advocate- None)

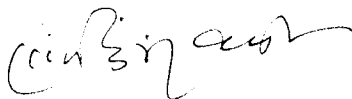
Versus

1. Union of India through
Secretary, Ministry of Communication,
New Delhi.
2. Sub-Divisional Inspector (Postal)
Garoth-458880.
3. Superintendent of Post Office,
Mandsour, Distt. Mandsour-458001.
4. Post Master,
Post Office, Mandsour,
Distt. Mandsour (MP)

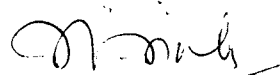
-RESPONDENTS

O R D E R (ORAL)

On 11.12.2002 and on 10.1.2003 none appeared on behalf of the applicant. Today also nobody is present on behalf of the applicant. It appears that the applicant has no interest in prosecuting this case. Accordingly, this O.A. is dismissed for non-prosecution.



(R.K. Upadhyaya)
Member (Admnv.)



(N.N. Singh)
Vice Chairman

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पृष्ठकल सं ओ/ज्या.....

पविलिनि ओ/ज्या.....

(1) राधिका, पञ्चालपुर, पञ्चालपुर, पञ्चालपुर

(2) राधिका, पञ्चालपुर, पञ्चालपुर, पञ्चालपुर

(3) राधिका, पञ्चालपुर, पञ्चालपुर, पञ्चालपुर

(4) राधिका, पञ्चालपुर, पञ्चालपुर, पञ्चालपुर

सचका एव

Issued
10.2.03
28